

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 76 of 2020

IN THE MATTER OF:

State Bank of India

....Appellant

Vs.

Metenere Ltd.

....Respondent

Present:

For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Rishab Kapoor, Mr. Ankur Mittal and Ms. Meera Murali, Advocates

For Respondent: Ms. Henna George, Advocate

ORDER

03.02.2020: Ms. Henna Geroge, Advocate for Respondent submits that Mr. Krishnendu Datta, arguing counsel is held up in some other Court.

Let this appeal be posted 'for orders' on **06th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

sa/nn